

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 121
CP No. 317/272-271/JPR/2019
Under Section 272-271 of
Companies Act, 2013

In the matter of:

Pilaniwala Textile Mills Ltd.

...Petitioner

Versus

Registrar of Companies

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Akshita Koolwal, Adv.
For the Respondent : Pooja Singh, Adv.

ORDER

Heard Ms. Pooja Singh, Adv. appearing for the OL, Jaipur who submits that requisite amount has been deposited by the Petitioner in this matter and they are taking further steps in this matter. List the matter on 25.07.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

June 06, 2024